


FORM G

Invitation for Expression of Interest for Sohrab Spinning Mills Limited operating in Textile Industry in Punjab
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor (CD) with PAN & CIN	Sohrab Spinning Mills Limited CIN: U17115PB1989PLC009524 PAN: AACCS1627E
2.	Address of the registered office	Nabha Road, Malerkotla, Distt. Sangrur, Punjab – 148023
3.	URL of website	Nil
4.	Details of place where majority of fixed assets are located	Land & Building at Malerkotla, Distt. Sangrur, Punjab
5.	Installed capacity of main products/ services	Nil
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Data can be taken by sending email to sohrabcirp@gmail.com or by writing to Rajeev Bhambri, SCO No.9, 2 nd Floor, Jandu Tower, Miller Ganj, Ludhiana – 141003
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Particulars can be taken by sending email to sohrabcirp@gmail.com or by writing to Rajeev Bhambri, SCO No.9, 2 nd Floor, Jandu Tower, Miller Ganj, Ludhiana – 141003
10.	Last date for receipt of expression of interest	16.05.2023
11.	Date of issue of provisional list of prospective resolution applicants	22.05.2023
12.	Last date for submission of objections to provisional list	27.05.2023
13.	Process email id to submit EOI	sohrabcirp@gmail.com
Date: 20.04.2023 Place: Ludhiana	 Rajeev Bhambri, SCO No.9, 2 nd Floor, Jandu Tower, Miller Ganj, Ludhiana – 141003. – 9915710010 Regn. No. IBBI/IPA-002/IP-N00152/2017-18/10399 AFA Certificate No. AA2-10399-02-081123-202265 valid till 08.11.2023	

th : Seventy Three
(Only)

Bajaj Housing Finance Limited

**BEFORE THE CENTRAL GOVERNMENT
REGISTRAR OF COMPANIES, CHANDIGARH**

In the matter of sub-section (3) of Section 13 of Limited Liability Partnership Act, 2008 and rule 17 of the Limited Liability Partnership Rules, 2009 in the matter of the Limited Liability Partnership Act, 2008, section 13 (3) AND in the matter of **PRIZED GEMS AND JEWELS LLP** having its registered office at Shivji Ram Thekedar Street, Ward 15, Mansa, Punjab, 151505. Notice is hereby given to the General Public that the LLP proposes to make a petition to Registrar of Companies, Chandigarh under section 13 (3) of the Limited Liability Partnership Act, 2008 seeking permission to change its Registered office from the state of "Punjab" to the Union Territory of "Chandigarh". Any person whose interest is likely to be affected by the proposed change of the registered office of the LLP may deliver or cause to be delivered or send by Registered post of his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition supported by an affidavit to the Registrar of Companies, Chandigarh, within 21 (twenty one) days from the date of publication of this notice with a copy to the petitioner LLP at its registered office at the address mentioned above.

For and on behalf of
PRIZED GEMS AND JEWELS LLP
Date : 20-04-2023 Sd/
Place: Mansa **SATVIKA MODI**
(Designated Partner)
**HOUSE NO. 133, SECTOR 9B,
CHANDIGARH**

FORM G
Invitation for Expression of Interest for Sohrab Spinning Mills Limited operating in Textile Industry in Punjab (Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Person) Regulations, 2016

RELEVANT PARTICULARS	
1. Name of the corporate debtor (CD) with PAN & CIN	Sohrab Spinning Mills Limited CIN: U17115PB1989PLC009524 PAN: AACCS1627E
2. Address of the registered office	Nabha Road, Malerkotla, Distt. Sangrur, Punjab-148023
3. URL of website	Nil
4. Detail of place where majority of fixed assets are located	Land & Building at Malerkotla, Distt. Sangrur Punjab
5. Installed capacity of main products/services	Nil
6. Quantity and value of main products/services sold last financial year	Nil
7. Number of employees/workmen	Nil
8. Further details including last available financial statements (with schedules) of two years lists of creditor, relevant dates for subsequent events of the process are available at	Data can be taken by sending email to sohrabcirp@gmail.com or by writing to Rajeew Bhambri, SCO No. 9, 2nd Floor, Jandu Tower, Miller Ganj, Ludhiana-141003
9. Eligibility for resolution applicants under section 25(2) (h) of the Code is available at:	Particulars can be taken by sending email to sohrabcirp@gmail.com or by writing to Rajeew Bhambri, SCO No. 9, 2nd Floor, Jandu Tower Miller Ganj, Ludhiana-141003.
10. Last date of receipt of expression of interest	16.05.2023
11. Date of issue of provisional list of prospective resolution applicants	22.05.2023
12. Last date for submission of objections to provisional list	27.05.2023
13. Process email id to submit EOI	sohrabcirp@gmail.com

Rajeew Bhambri
SCO No. 9, 2nd Floor, Jandu Tower, Miller Ganj,
Ludhiana-141003. 99157-10010
Regn. No. IBBI/PA-002/IP-N00152/2017-18/10399
Date : 20-04-2023 AFA Certificate No. AA2-10399-02-081123-202265
Place : Ludhiana valid till 08.11.2023

BENARES HOTELS LIMITED

FINANCIAL EXPRESS
READ TO LEAD

Thu, 20 April 2023

<https://paper.financialexpress.com/c/72223064>



DESH SEWAK 20.04.2023 – PUNJAB (PUNJABI)

ਫਾਰਮ-ਜੀ	
<p>ਸੋਹਰਾਬ ਸਪੀਨਿੰਗ ਮਿਲਜ਼ ਨਿਮਟਿਡ ਜੋ ਪੰਜਾਬ ਵਿਖੇ ਟੈਕਸਟਾਈਲ ਇੰਡਸਟਰੀ ਵਿਖੇ ਕਾਰਜਰਤ ਲਈ ਦਿਲਚਸਪੀ ਦੇ ਪ੍ਰਗਟਾਵੇ ਲਈ ਸੇਵਾ (ਦੀਵਾਲੀਆ ਅਤੇ ਦੀਵਾਲੀਆਪਨ (ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਲਈ ਦੀਵਾਲੀਆ ਰੈਜੂਲੇਸ਼ਨ ਪ੍ਰਕੀਰਿਆ) ਰੈਜੂਲੇਸ਼ਨ 2016 ਦੇ ਰੈਗੂਲੇਸ਼ਨ 26ਏ (1) ਤਹਿਤ)</p>	
ਸਬੰਧਿਤ ਵੇਰਵੇ	
1.	ਕਾਰਪੋਰੇਟ ਕਰਜਦਾਰ (ਸੀਡੀ) ਦਾ ਨਾਂ ਸਮੇਤ ਪੈਨ ਅਤੇ ਸੀਆਈਐਨ ਸੋਹਰਾਬ ਸਪੀਨਿੰਗ ਮਿਲਜ਼ ਨਿਮਟਿਡ ਸੀਆਈਐਨ : U17115PB1989PLC009524 ਪੈਨ : AACCS1627E
2.	ਰਜਿਸਟਰਡ ਦਫਤਰ ਦਾ ਪਤਾ ਠਾਠਾ ਰੋਡ, ਮਾਲੋਰਕੋਟਲਾ, ਜ਼ਿਲ੍ਹਾ ਸੰਗਰੂਰ, ਪੰਜਾਬ 148023
3.	ਵੈਬਸਾਈਟ ਦਾ ਯੂਆਰਐਲ ਨਿੱਲ
4.	ਜਿਥੇ ਜ਼ਿਆਦਾਤਰ ਅਚੱਲ ਜਾਇਦਾਦ ਸਥਿਤੀ ਹੈ ਦਾ ਵੇਰਵਾ ਜ਼ਮੀਨ ਅਤੇ ਇਮਾਰਤ ਸਥਿਤੀ ਮਾਲੋਰਕੋਟਲਾ, ਜ਼ਿਲ੍ਹਾ ਸੰਗਰੂਰ ਪੰਜਾਬ
5.	ਮੁੱਖ ਉਤਪਾਦ/ਸੇਵਾਵਾਂ ਦੀ ਸਮਰੱਥਾ ਨਿੱਲ
6.	ਪਿਛਲੇ ਵਿੱਤੀ ਸਲ ਵਿਖੇ ਮੁੱਖ ਉਤਪਾਦ/ਸੇਵਾਵਾਂ ਦੀ ਮਾਤਰਾ ਅਤੇ ਮੁੱਲ ਨਿੱਲ
7.	ਕਰਮਚਾਰੀ/ਮੁਲਾਜ਼ਮ ਦੀ ਸੰਖਿਆ ਨਿੱਲ
8.	ਹੋਰ ਵੇਰਵੇ ਸਮੇਤ ਪਿਛਲੇ 2 ਸਾਲਾਂ ਦੀ ਉਪਲੱਬਧ ਫਾਇਨਾਂਸ਼ੀਅਲ ਸਟੇਟਮੈਂਟ (ਸਮੇਤ ਬੈਲੈਂਸ ਸ਼ੀਟ, ਕ੍ਰੈਡਿਟਰਾਂ ਦੀ ਸੂਚੀ, ਪ੍ਰਕੀਰਿਆ ਨਾਲ ਸਬੰਧਿਤ ਹੋਰ ਕਾਰਵਾਈ ਦੀ ਮਿਤੀਆਂ ਇਥੇ ਉਪਲੱਬਧ ਹਨ : sohrabcirp@gmail.com 'ਤੇ ਈਮੇਲ ਭੇਜ ਕੇ ਜਾਂ ਰਾਜੀਵ ਭਾਂਬਰੀ, ਐਸਸੀਓ ਨੰ: 9, ਦੂਜੀ ਮੰਜਿਲ, ਜੰਡੂ ਟਾਵਰ, ਮਿਲਰਗੰਜ, ਲੁਧਿਆਣਾ 141003 ਨੂੰ ਲਿਖ ਕੇ ਡਾਟਾ ਪ੍ਰਾਪਤ ਕੀਤਾ ਜਾ ਸਕਦਾ ਹੈ।
9.	ਕੌਡ ਦੇ ਸੈਕਸ਼ਨ 25(2) (ਐਚ) ਤਹਿਤ ਰੈਜੂਲੇਸ਼ਨ ਬਿਨੈਕਾਰਾਂ ਲਈ ਯੋਗਤਾ ਇਥੇ ਉਪਲੱਬਧ ਹੈ : sohrabcirp@gmail.com 'ਤੇ ਈਮੇਲ ਭੇਜ ਕੇ ਜਾਂ ਰਾਜੀਵ ਭਾਂਬਰੀ, ਐਸਸੀਓ ਨੰ: 9, ਦੂਜੀ ਮੰਜਿਲ, ਜੰਡੂ ਟਾਵਰ, ਮਿਲਰਗੰਜ, ਲੁਧਿਆਣਾ 141003 ਨੂੰ ਲਿਖ ਕੇ ਵੇਰਵੇ ਪ੍ਰਾਪਤ ਕੀਤੇ ਜਾ ਸਕਦੇ ਹਨ।
10.	ਦਿਲਚਸਪੀ ਦੇ ਪ੍ਰਗਟਾਵੇ ਦੀ ਪ੍ਰਾਪਤੀ ਦੀ ਆਖਰੀ ਮਿਤੀ 16.05.2023
11.	ਪ੍ਰਸਤਾਵਿਤ ਰੈਜੂਲੇਸ਼ਨ ਬਿਨੈਕਾਰਾਂ ਦੀ ਆਰਜੀ ਸੂਚੀ ਜਾਰੀ ਹੋਣ ਦੀ ਮਿਤੀ 22.05.2023
12.	ਆਰਜੀ ਸੂਚੀ ਲਈ ਇਤਰਾਜ਼ ਜਮ੍ਹਾਂ ਕਰਾਉਣ ਦੀ ਆਖਰੀ ਮਿਤੀ 27.05.2023
13.	ਈਓਆਈ ਜਮ੍ਹਾਂ ਕਰਾਉਣ ਲਈ ਪ੍ਰੈਸ਼ੈਂਸ ਈਮੇਲ ਆਈਡੀ sohrabcirp@gmail.com
<p>ਰਾਜੀਵ ਭਾਂਬਰੀ ਐਸਸੀਓ ਨੰ: 9, ਦੂਜੀ ਮੰਜਿਲ, ਜੰਡੂ ਟਾਵਰ, ਮਿਲਰਗੰਜ ਲੁਧਿਆਣਾ 141003, 99157-10010 ਰਜਿ. ਨੰ: IBB/PA-002/IP-N00152/2017-18/10399 ਏਐਫਏ ਸਰਟੀਫਿਕੇਟ ਨੰ: AA2-10399-02-081123-202265 ਯੋਗ ਮਿਤੀ : 08.11.2023</p>	
<p>ਮਿਤੀ : 20.4.2023 ਸਥਾਨ : ਲੁਧਿਆਣਾ</p>	